

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3958
ANSWERED ON:17.12.2014
INTEGRATED SANITATION SCHEME
Thakur Shri Anurag Singh

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) Whether any progress has been made under the Integrated Low Cost Sanitation scheme in period 2011-14 and if so, the details thereof;
- (b) Whether steps have been taken to ensure maintenance of public toilets in urban areas;
- (c) Whether the Government planning to introduce and establish a system of bio-toilets in slums; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO)

- (a): Yes, Madam. The details of toilets constructed under the ILCS scheme and funds sanctioned/ released during the period from 2011 to 2014 is enclosed at Annexure-I & II.
- (b): Construction/maintenance of public toilets in urban areas has not been undertaken under the ILCS scheme, since the scope of ILCS scheme was limited to conversion of dry latrines serviced by humans in urban areas, into twin pit-pour flush latrines. Further, maintenance of public toilets in urban areas, falls under the purview of concerned Urban Local Bodies under the State Governments.
- (c) & (d): It is envisaged to encourage adoption of innovative eco-friendly bio-digester technology by the States/UTs for the biodegradation of waste in the projects under Rajiv Awas Yojana(RAY). Further, under the urban component of Swach Bharat Mission, it is envisaged to construct individual household toilets, community toilets and public toilets to eliminate open defecation, conversion of insanitary latrines and eradication of manual scavenging. The individuals and Urban Local Bodies are free to select bio-toilets technologies such as bio-digester toilet or aerobic bio-tank, while constructing toilets under Swach Bharat Mission.